

(ख) यदि हाँ, तो यः मामला अब किस अवस्था में है।

प्रतिरक्षा मन्त्रालय में उपमन्त्री (श्री ४० व० स० राजू) : (क) जी हाँ।

(ख) राष्ट्र में आपात स्थिति की घोषणा के पश्चात् मज्जर में सैनिक स्कूल खोलना स्थगित कर दिया है। सामान्य स्थिति के लौटने पर राज्य सरकार द्वारा इसपर पुनः विचार किया जाएगा।

Indian Embassy at Moscow

536. Shri Sezhiyan: Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that large amounts had been misappropriated at the Indian Embassy at Moscow from 1-10-1960 to 29-9-1961;

(b) if so, the details and the amount involved; and

(c) action taken in the matter?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes; it was found that Government funds amounting to about Rs. 1,50,000 had been misappropriated in the Embassy of India, Moscow, during 1960 and 1961.

(b) The important details of the case and the exact amounts involved may be seen in para 42 of the 8th Report of the Public Accounts Committee (3rd Lok Sabha).

(c) The Cashier of the Embassy who, it was alleged, had misappropriated Government funds was recalled to India and prosecuted. Three criminal cases were instituted against him. In one of the cases, the Cashier has been convicted and sentenced to rigorous imprisonment for four years and to pay Rs. 40,000 as fine or, in default, one year's further imprisonment. He has appealed and his appeal is pending in the High Court. The other two cases against him are still under trial in the Court of the Special Judge, Delhi.

The Cashier has been dismissed from Government service.

Vietnam

537. Shri Hari Vishnu Kamath: Will the Minister of External Affairs be pleased to state:

(a) whether the Government of South Vietnam, North Vietnam and U.S.A. have been in constant communication with our Government regarding recent events in Vietnam;

(b) if so, a brief resume of those communications; and

(c) the reaction of Government thereto or the action taken thereon?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). The Prime Minister has received a personal message from the President of the U.S.A. informing him that North Vietnamese torpedo boats had made deliberate attacks on United States' naval vessels and the limited actions the President had ordered in pursuit of their right of self-defence. The Government of India have also received letters from the Government of the Democratic Republic of Vietnam, denying the second attack on the United States naval vessels. No communication has been received from the Government of the Republic of Vietnam in connection with the recent events in Vietnam.

(c) The Government of India's attitude to the situation in Vietnam has been made clear in their statement issued on the 5th August, 1964.

Naga Hostiles

538. { Shri P. R. Chakravarti:
Shri P. C. Borooah:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Naga Hostiles killed two Security personnel and injured two others in an ambush on the Kohima-Wokha road on the 28th August, 1964;

(b) whether similar incidents of firing on security forces and killing by Naga Hostiles also occurred on the preceding day in the same area;

(c) if so, where and the details of that incident; and

(d) Government's reaction to these incidents?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) Yes, Sir. At 07-15 hours on 28th August 1964, approximately 100 Naga hostiles ambushed a police road protection party near WAJONG ME School at MERHEMA (approximately 10 miles NORTH NORTH WEST of CHAKHABAMA), on WOKHAKOHIMA road. Hostiles fired with light machine guns, sten guns and rifles, used grenades, and had covered the approach to ambush area with explosives and booby traps. Two constables were killed.

(b) No, Sir.

(c) Does not arise.

(d) The Naga hostiles have been perpetrating acts of violence of this kind for a long time. Security forces had been deployed to deal with them. However now it is hoped that with the cessation of operations from the midnight of September 5th/6th such incidents will not recur.

Film Institute of India

539. Shrimati Renuka Barkataki: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that Government have decided that the Film Institute of India should seek affiliation with the International Liaison Centre of Cinema and Televisions Schools at Paris; and

(b) if so, the reasons for this decision and the advantages the Indian Film Institute may get from this affiliation?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) Yes, Sir.

(b) The affiliation would give the Film Institute wider recognition and facilitate the exchange of ideas and

information on matters of common interest among the members. With the affiliation it will be possible for our Institute to conform to internationally accepted standards in its various courses of training and to avail of the facilities for exchange of lecturers etc. with the film institutes of other more advanced countries. It would also be possible to collect information about improved techniques, research and developments in this field.

Sainik School, Pachmarhi

540. Shri Hari Vishnu Kamath: Will the Minister of Defence be pleased to state:

(a) whether a final decision has been taken in the matter of establishing a Sainik school in Pachmarhi, Madhya Pradesh; and

(b) if so, the progress made towards the execution of the project?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): (a) and (b). The State Government have kept the proposal in abeyance.

Special Stamps

541. Shri Hari Vishnu Kamath: Will the Minister of Communications be pleased to state:

(a) whether Government have reversed their decision to issue special stamps in honour of Deshbandhu Chittaranjan Das and William Shakespeare; and

(b) if so, the reasons therefor?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) Yes, Sir.

(b) The total number of Stamps to be brought out in 1964, had to be reduced owing to the limited capacity of the Security Press.